

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CP No. 12/111/2009
TA No. 07/2018
Under Section 111 of
Companies Act, 1956

In the matter of:

Gangadeen Vijay Kumar (HUF) & Ors.
Versus

...Petitioners

M/s Data Ingenious Global Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Narendra Sharma, Sr. Adv.
Amol Vyas, Adv.

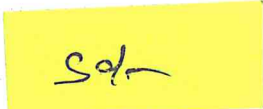
For the Respondent : Harshit Tolia, Sr. Adv.
Anuroop Singhi, Adv.

ORDER

This matter was also fixed for arguments on 29.05.2024, due to medical emergency of the Learned Senior Counsel for the Respondent, the date i.e. 29.05.2024 is hereby cancelled. List the matter on 25.07.2024 at 02:30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 28, 2024